

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 19/9/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/437/2018
PETITION NUMBER : CP/273/IB/2018
NAME OF THE PETITIONER(S) : P.Sriram
NAME OF THE RESPONDENT(S) : Nammalvar Lingusamy & 1 another
UNDER SECTION : 35(1)(B)&(N)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

The matter was called. No representation on behalf of the Applicant. The matter is adjourned for appearance of the Applicant. Put up on 15.10.2018.

sd-
(S VIJAYARAGHAVAN)
Member (Technical)

sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)